

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 221
(IB)-980(ND)2020

IN THE MATTER OF:

**M/s. Viswaroopa Info Services India Private ... Applicant/Petitioner
Limited**

Versus

**M/s. Siti Vision Digital Media Private ... Respondent
Limited**

Under Section: 9 of IBC, 2016

Order delivered on 09.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

**P. Nagesh, Sr. Adv with Harshal Kumar, Akshay Sharma, Shivam
Wadhwa for Operational Creditor**

**I.A 1712 of 2021- For the Applicant: Adv. Vivek Sarin , Adv. Astha
Sehgal**

**For the Corporate Debtor- Mr. Rajshekhar Rao, Sr. Adv, Mr. Sahil
Raveen, Adv, Ms. Aanchal Tikmani, Adv, Mr. Harsh Choudhary, Adv**

ORDER

Renotify on 16.04.2021.



**(T.S SINGH)
COURT OFFICER**